REPORT, ETC. OF BACKWARD CLASSES COMMISSION, 1980—PART I AND II.

THE MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY **AFFAIRS** (SHRI P. VENKATASUB-BAIAH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under clause (3) of Article 340 of the Constitution :-

- (1) Report of the Backward Classes Commission, 1980—First Part (Volumes I and II) Second Part Volumes III to VII.
- (2) Memorandam explaining the action taken on the Report.

[Placed in Library See No. LT-4080/82].

भी राम विलास पासवान (हाजीपुर) : मैंने स्पष्टीकरण इस सम्बन्ध में मांगा है।

··· (ब्यवधान) ····

अध्यक्ष महोदय: ग्राप पहले फैसला कर लें कि कौन बोलेगा?

श्री राम विलास पासवान : तो श्राप बुलाइए जिस को बुलाना हो।

झन्यक्ष महोवय । मैंने तो भाप को कहा है।

भी राम विलास पासवान : मैं यह कह रहा था कि मैंने इस पर नोटिस दिया है जो 11 नम्बर का भाइटम है उस के दूसरे भाग में मंत्री महोदय ने कहा है-

"(2) प्रतिवेदन पर की गई कार्यवाही स्पष्ट करने वाला बक्तव्य।" मैं मंत्री महोदय से यह जानना चाहता हूं कि हम लोगों को वहां तक जानकारी है इसमें कोई ऐक्शन

टेकेन रिपोर्ट नहीं है जब कि उन्होंने कहा है कि हम ऐक्शन टेकेन रिपोर्ट रख रहे हैं। बताइए कि कौन सही है ?

SHRI P. VENKATASUBBAIAH: I draw the attention of the Hon. member to the Action Taken Report It says:

"The Central Government have given earnest consideration to the Report and to the recommendacontained therein. observe that the recommendations made by the Commission raise important and complex issues which have wide and deep implications for the country as a whole. The criteria suggested for determining social and educational backwardness in Hindu communities and non-Hindu communities need to be carefully considered in consultation with the Governments and in the light of such views as may be expressed by informed public opinion. Similarly, the recommendations in relation to reservations, concessions and assistance need to be gone into against the background of the position obtaining in the different parts of the country, the instruments and goals of planned development adopted and other relevant factors."

This is the action we have taken. It further says as follows:

"In the light of the above, the Central Government have forwarded the Report of the Commission to the various State Governments for obtaining their views. receipt of their replies the Central Government will give further consideration to the Report of the Backward Classes Commission with a view to formulating their views on the various recommendations contained in the Report."

(Interruptions)